



INFINITE POSSIBILITIES. ONE FAMILY.

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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

REFERENCE NO: Original application No- 515/ 2022

In the matter of :

DharamvirApplicant

Versus

State of HaryanaRespondent

Subject: Response to Letter No. 1598-1607 Dated Nil - Submission to Hon'ble National Green Tribunal, New Delhi

Respected Sir/Madam,

With due respect, we hereby submit our response in regard to your letter, referenced above, sent via Speed Post A.D./Email/1598-1607, dated Nil before the Hon'ble National Green Tribunal, New Delhi.

We would like to acknowledge and confirm that we are committed to complying with the guidelines issued by the Himachal Pradesh State Pollution Control Board (HPSPCB) in order to meet the prescribed environmental standards. We sincerely request that the Hon'ble Tribunal considers our submission in this regard.



Rich Products & Solutions Private Limited

Registered Office : Plot No. J-177, Pimpri Chinchwad Industrial Area, M.I.D.C., Bhosari, Pune - 411 026, Maharashtra, India
Tel: (91-20) 3068 1102 | Email: rpspl@rich.com | Website: www.rich.in CIN: U15549PN1994PTC015847

HP Plant: Plot No. 254/215/B/1&2/1, Village Ogli, Nahan Road, Kala Amb, Distt - Sirmour, Himachal Pradesh - 173030. Tel: (91 - 7807848169)
Mumbai HO : Rich Products & Solutions Pvt Ltd, Windsor Corporate Park, 6th Floor, Unit nos. 601 & 602, Oshiwara, Goregaon West, Mumbai - 400 102



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We are pleased to share the detailed process through which we have ensured compliance with the standards set by the Himachal Pradesh State Pollution Control Board (HPSPCB). Our approach is designed to adhere to environmental regulations, promote sustainable practices, and contribute to the overall well-being of the environment in the region. We hereby solemnly and state as under:

1. Consent to Operate from Pollution Control Board Himachal Pradesh:

Consent to Operate is legal permission granted by the HPSPCB to an industrial unit to operate its facilities, ensuring compliance with environmental regulations.

Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No. CTO/BOTH/RENEW/RO/2024/8834819

Consent valid from: 01/04/2023

Consent valid upto: 31/03/2025

Certificate Type: RENEW

Attached Annexure -01

2. Hazardous Waste Authorization

Authorization refers to the formal permission granted by regulatory authorities for the handling, treatment, storage, and disposal of hazardous waste.

Hazardous wastage authorization has been issued to Rich Products & Solution Pvt Ltd Village Ogli, Kala Amb , Sirmour , Himachal Pradesh on dated date 16 .11.2021 vide letter number HPSPCB/ HWMR/ 17704 as per below detail :

- A) Number of Authorization : SIR 114
B) Period of Authorization : 05 years
C) Valid From : 01.04.2021
D) Date of Expiry : 31.03.2026



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- E) Approved Qty For Chemical Sludge : 2,50,000 Kgs/Year
F) Approved Qty For Used Oil : 2000 Liters/Year

Authorization of Hazardous waste generation under below categories to Rich Products & Solution Pvt Ltd :

- a) **5.1 Used or spent oil** - Used spent oil, often referred to as waste oil, is a byproduct generated from various industrial processes, automotive maintenance, and machinery operations. We are ensuring the compliance through Proper management and disposal of used oil to prevent the potential environmental hazards.
- b) **35.3 Chemical Sludge from Wastewater Treatment:** Chemical sludge refers to the byproduct generated during the treatment of wastewater, specifically from processes involving chemical coagulants or flocculants. This sludge often contains various contaminants, organic compounds, and residual chemicals.

Attached Annexure -02

3. Company Profile:

Introduction:

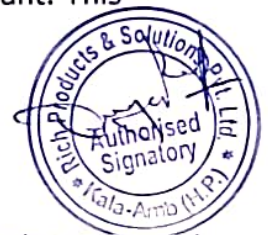
RICH PRODUCTS & SOLUTIONS PVT. LTD. (hereinafter referred to as RPSPL), has incorporated in the year 1994 and has established plant at Kala Amb in the year 2011. It has started its commercial run, has grown-up to cater a wide range of products, which includes Rich's Icing & Toppings to cater to the Bakers, Confectioners, Franchise Institutes, Hotels and Fine Dine Restaurants and Multi Stores. RPSPL has built up multi product capabilities in the areas of food products. These units are strategically located and well connected with city in India to ensure smoother and faster deliveries eliminating the need of larger inventories.

Keeping in view of the growing potential and to ensure better service in the all-India region's customers, the company has set up a state-of-the-art Plant. This plant is equipped with ultra-modern Machinery.

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RPSPL is committed to meeting customers' requirements as per the customer expectations. This is achieved by implementing effective and efficient Quality Management System, increasing the productivity through continuous improvements, and upgrading the Technology, planned manpower, training and utilization of resources with corrective actions as needed. Customer Support always stands first in our priority.

Over the past decades, RPSPL has built up multi product capabilities in the areas of food products. The units are strategically located and well connected with city in India to ensure smoother and faster deliveries eliminating the need of larger inventories.

The current Good Manufacturing Practices & other prerequisite program followed in the facility have been appreciated. To continuously work on improvement of safety standards and sustainability projects.

The top management of Rich Products & Solutions Pvt. Ltd. is committed & emphasizes on the compliance to statutory & regulatory compliances applicable to the industry.

4. ETP Modification & Upgradation:

Earlier we were having an Effluent Treatment Plant of Capacity 150 KLD with Tertiary Treatment- Consist of MGF, ACF & UF. We were able to maintain all permissible limits.

A) To make more effective results in ETP outlet, we installed BMR Technology-

Installed Membrane Bio Reactor (MBR) for Effluent treatment in February 2024. This Membrane Bio Reactor (MBR, using high quality SUEZ membrane) Project is working properly from February 2024 to continue with satisfactory effluent standard.

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Details Of ETP Process

(Raw & treated effluent characteristics)

S. No.	Parameter	Unit	Raw Effluent	Treated sewage Requirements as per PCB
1	pH	-	6-7	5.5 – 9.0
2.	BOD @ 27 °C	mg/l	3800	30
3.	COD	mg/l	11000	250
4.	TSS	mg/l	--	100
5.	Oil & Grease	mg/l	1250	10

END USE OF THE TREATED EFFLUENT WATER

The Treated Effluent (1) Recycled in Cooling Tower (2) Reused in Boiler feed (3) Flushing (4) Floor Washing (5) Gardening

TREATMENT SCHEME

The ETP is modular cum civil construction and the treatment process is consists of four stages.

Stage 1: Primary Treatment

Equalization Tank -150 KL

DAFF with Chemical Stabilization: BOD COD Reduction: 30%

Primary Treatment: BOD COD Reduction: 20%

Stage 2: Secondary (50KL) or biological treatment(3 Tanks of 50KL each)

BOD COD Reduction 90-95%

Aeration Tank MBBR Reactor Two Stage with, Tube Settler:

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Stage 3: MBR treatment (Membrane Bio Reactor): The mixed liquor is transferred from the aeration tank to the membrane tank by gravity.

MBR details

Make - SUEZ

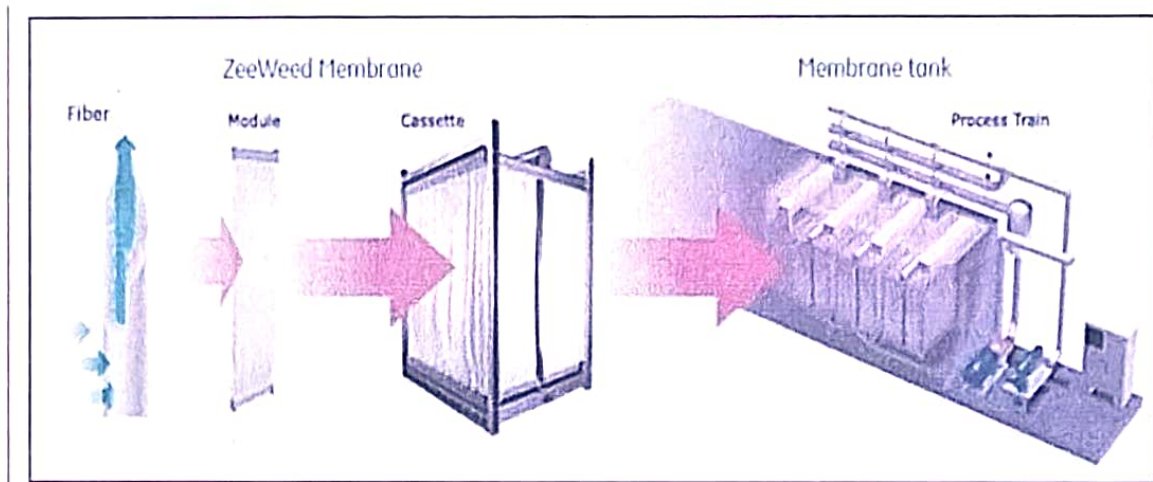
Model - ZEEWEED*500S

Quantity – 8 Module

Type - Hollow Fiber

Membrane material- PVDF

Nominal pore size -0.04 micron



SUBMERGED MBR MEMBRANE



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Process Description:

The major factors in choosing an MBR system for the requirement are as follows:

- Replaces the requirement of a clarifier and a dual media filter
- Can operate at high MLSS levels (up to 12000ppm)
- Considerations like clarifier loading rate and rise rate are not required.
- Aeration tank can be designed for lower HRT due to high MLSS in the same.
- Consistent quality with respect to outlet particulate size and SDI.
- Lower SDI results in better performance of subsequent resin units provided.
- Separate tank for membrane cassettes ensures that there is no harm to the

biomass

during cleaning/CIP cycles.

The water with required MLSS enters the MBR tank after aeration. MBR tank consists of MBR membrane modules mounted on structural frame along with the back pulse tank arrangement on the top. Air diffusers are provided below the membrane modules for air scouring.

The filtration takes place by means of MBR-permeate & backpulse pump, which delivers the treated water in overhead back-pulse tank. The permeate water flows into an adjacent permeate water storage tank after filling up the Backpulse tank. After every 9 minutes (Settable Time) of service cycle, the membranes are

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subjected to back pulse, which takes place for a period of 01 minute (Settable Time). In this step, permeate water from the overhead back-pulse tank flows into the membrane module by means of MBR-permeate & backpulse pump and dislodges the impurities from the membrane surface. Air scouring continues during filtration and back pulse period.

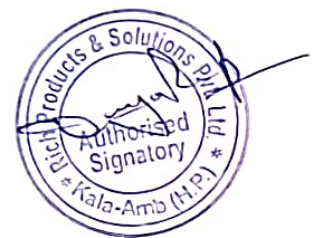
Design Parameters:

MBR Design Basis		Aeration tank inlet	MBR outlet
	Outlet of physio Chemical treatment plant parameters		
a	Flow	110 KLD	110 KLD
b	pH	6.5 to 9.0	6.5 to 7.5
c	TSS , mg/l	75 to 150	01 to 05
d	BOD , mg/l	600 to 800	10 to 20
e	COD , mg/l	1800 to 2200	75 to 150
f	Total Nitrogen , mg/l	10 to 20	05 to 10
g	Turbidity , NTU	20 to 30	0.5 to 1.0

Stage-4: Recycling: BOD COD almost completely reduction

- Feed to Toilet Flush, Floor washing, Boiler feed, Cooling Tower and Gardening

ETP PROCESS FLOW CHART

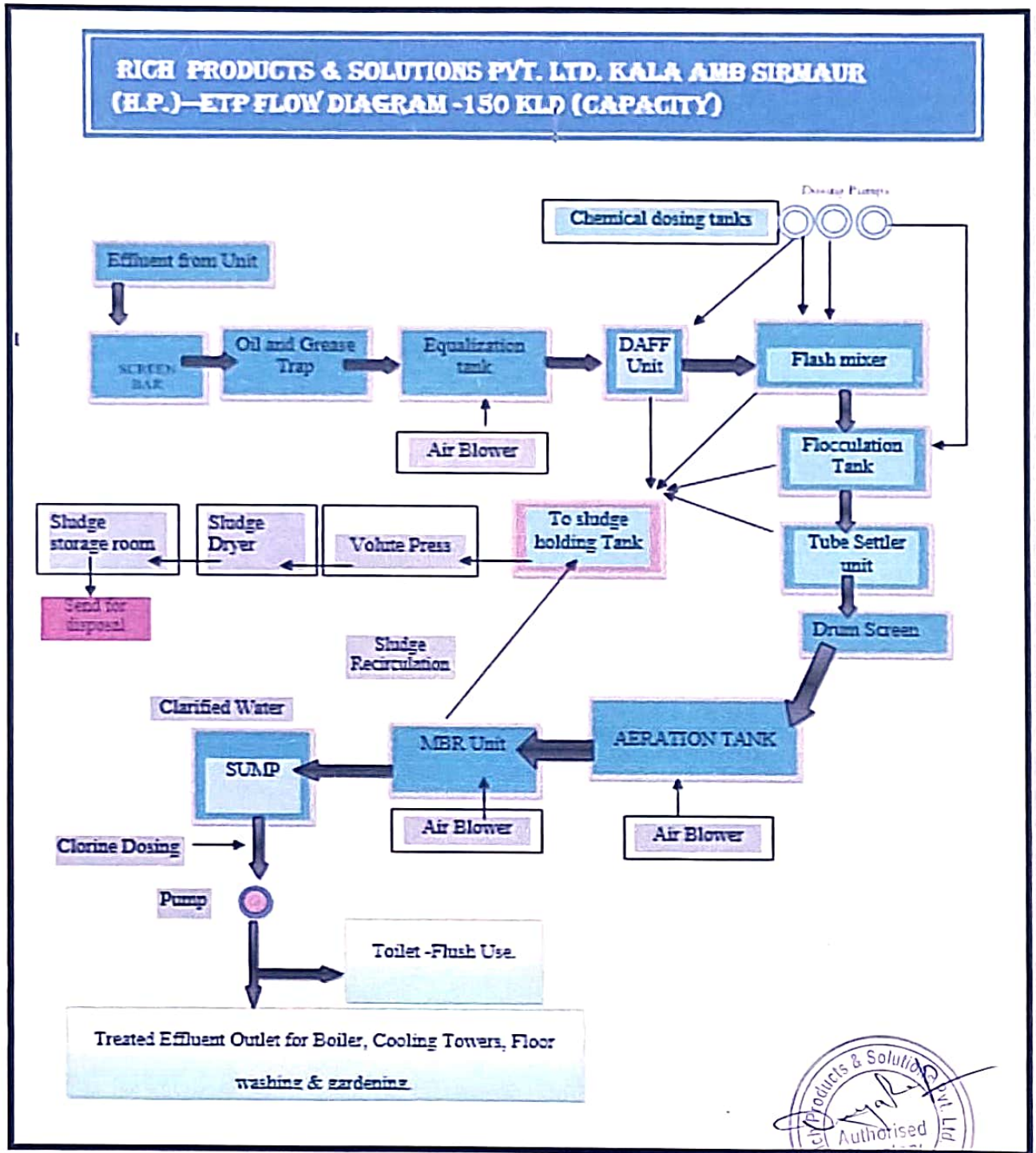


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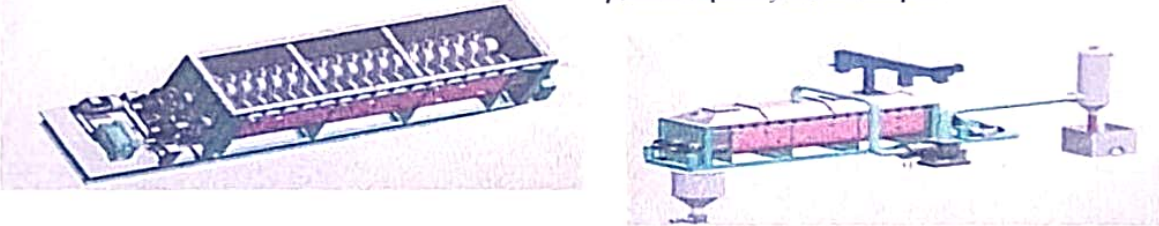
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B) ETP Sludge Dryer Installation: Sustainability Project (Hazardous Waste reduction)

We have installed Steam Operated Sludge Dryer in our existing Effluent Treatment Plant in the month of December 2023 to dry ETP sludge generated on a daily basis. This Sludge dryer machine is operational from December 2023 to till date with good efficiency and satisfactory results. It is helping in reduction of moisture in sludge hence reduction in sludge (Hazardous waste) reduction. This is one of the sustainability projects we have executed on our site.

Process Description & design basis -

The paddle dryer consists of a heated through, having rotating heated paddle shafts. The paddles are engineered to provide maximum heat transfer area. The paddle dryer ensures a uniform product quality at the output.



The paddle dryer is a compact machine that offers a once-through drying technology that does not use back-mixing, which makes the machine very suitable for sludge drying. The dry solid content of the sludge can be increased up to 90% through the paddle dryers. The paddle dryer works on steam, heated water or thermic/hot fluids.

Design Considerations:
 Sludge Moisture for Design: Sludge with 80 to 85% moisture content

System Offered: Sludge Dryer

Output Product Moisture: Sludge with 10 to 20% moisture content

Dryer Capacity- 100 Kg/Hr (Sludge with 20% Solids)
 Dryer Output – 80 % solids with 10-20% moisture.
 Annual Sludge qty reduced by Dryer- 36% (65 MT) reduction in Hazardous waste generation in CY 2024

Sludge Generation in FY 23-24 & 24-25 reduced by 39% till Oct 2024.

FY	Sludge Generation
2023-24	188585 KG
2024-25	77870 KG Till Oct.24

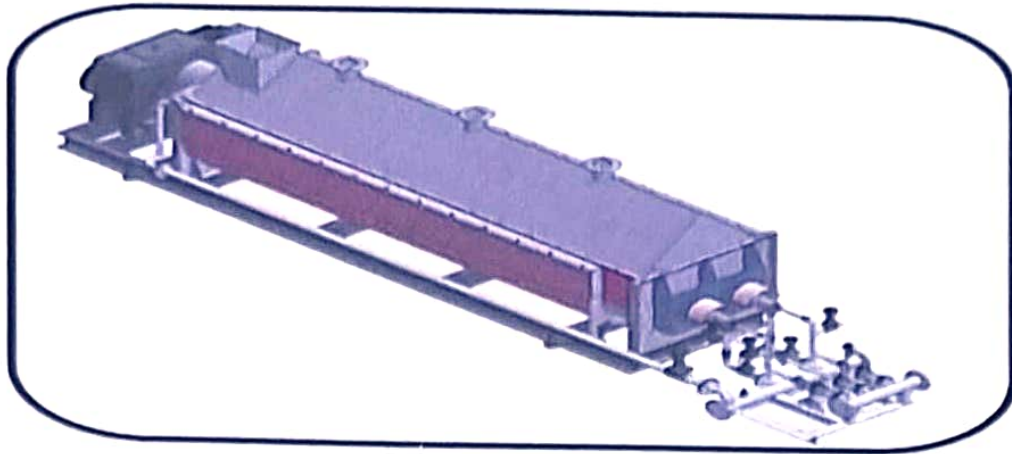


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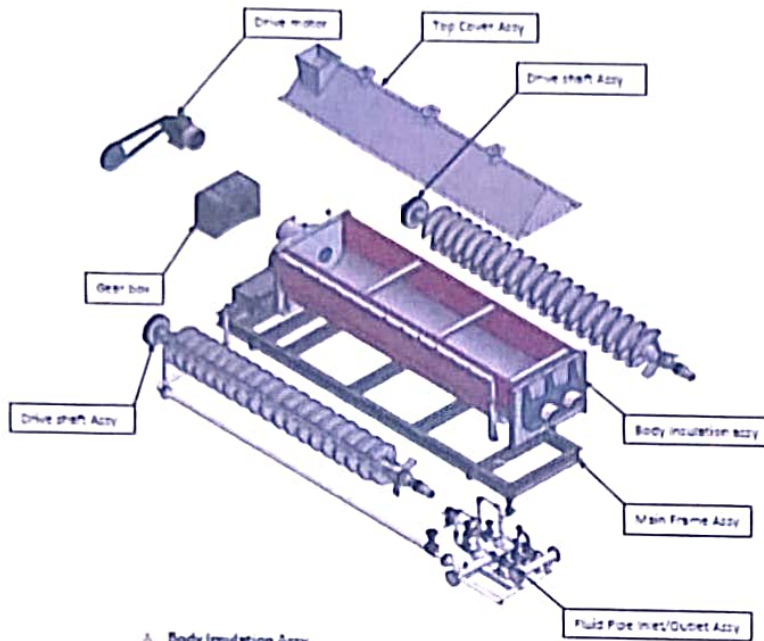
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Model – PD350T
PADDLE DRYER



MACHINE DETAILS & DESCRIPTION

4.0 Operating Description and use of Assemblies



- A. Body Insulation Assy -
- B. Drive Shaft Assy -
- C. Driven Shaft Assy -
- D. Main Frame Assy -
- E. Gear Box
- F. Top Cover Assy -
- G. Fluid Pipe inlet/outlet Assy -
- H. Drive motor



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1. Nature of Effluent & Solid Waste Sludge Generation / Disposal: -

In the process section wastewater generated during cleaning of vessels after product change over, Floor cleaning and machine cooling. On average 73 KL maximum wastewater (Effluent) generated and same quantity of waste water Treated in ETP. After treatment and maintained parameters (COD, BOD, pH, TSS, Oil & Grease) within permissible limit.

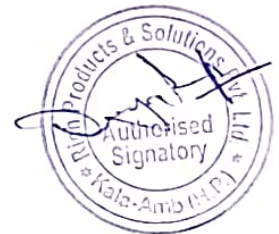
USAGE	KLD
Ind. Process	103
Domestic	10
Boiler & cooling	37
Total	150

Effluent	KLD	
Ind. Process	23	Gardening
Ind. Process	10	Floor Washing
Domestic	8	Toilet Flush-Recycle
Boiler & cooling	8	Wet Scrubber-Recycle
Boiler & cooling	16	Cooling Tower& Boiler-Recycle
Boiler & cooling	8	ETP dosing solution making-Recycle
Total	73	

Adequate land for gardening after recycling of waste water:

During the Month of August 2023, we have purchased adjacent land measuring 15 bighas for the purpose for discharge of treated effluent water in our new land for gardening purpose.

There is Zero Liquid Discharges from our plant.



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Water Sampling Results -HPSPSB

Sr.No.	Sample collection Date	Report No.	Report Date	Sample Point	Permissible Limit for Outlet				
					Oil and Grease	TSS	pH	BOD	COD
1	27/04/2023	39707/W-7901	31/05/2023	ETP Outlet	0	20	7.76	2.7	NA
2	16/04/2024	12327798/W-12118	23/04/2024	ETP Outlet	BDL	72	7.25	80	NA
3	15/05/2024	12575935/W-12554	3/6/2024	ETP Outlet	NA	16	7.57	7.5	56
4	31/05/2024	12703200/W-12750	21/06/2024	ETP Outlet	NA	BDL (DL-4.0)	8.22	BDL (DL-2.0)	BDL (DL-10.0)
5	9/8/2024	42538/W-13719	23/08/2024	ETP Outlet	BDL (DL-4.0)	64	7.59	6	NA
6	26/10/2024	62572/W-14849	4/11/2024	ETP Outlet	NA	26	7.77	11	100

Annexure 3 : Final outlet report of water through Membrane Bio Reactor (MBR) for your reference as enclosed.

2. Internal Water sampling Results:

Sr.No.	Sample collection Date	Report No.	Report Date	Sample Point	Permissible Limit for Outlet				
					Oil and Grease	TSS	pH	BOD	COD
1	15/01/2024	SN0130000624	07-02-2024	ETP Outlet	<4.0	8	7.51	6	44
2	24/01/2024	SN0130000824	07-02-2024	ETP Outlet	<4.0	9	7.39	5	36
3	16/03/2024	SN0328001724	05-04-2024	ETP Outlet	<4.0	11	7.11	6	48
4	22/03/2024	SN0328001924	05-04-2024	ETP Outlet	<4.0	9	7.26	5	40
5	17/04/2024	ICE-2404240872	24-04-2024	ETP Outlet	<4.0	NA	7.31	19	65
6	24/04/2024	ICE-2405010001	01-05-2024	ETP Outlet	<4.0	2	7.69	10	30
7	24/04/2024	SN0429000924	03-05-2024	ETP Outlet	<4.0	8	7.21	5	36
8	2/5/2024	24050205	08-05-2024	ETP Outlet	0.3	4	7.65	19	142
9	15/05/2024	ICE-2405270938	27-05-2025	ETP Outlet	<4.0	26	7.83	10	35
10	1/6/2024	24060117	05-06-2024	ETP Outlet	0.2	4	7.12	17	105
11	22/06/2024	SN0627000224	04-07-2024	ETP Outlet	<4.0	7	7.19	6	40
12	14/06/2024	ICE-2406241236	24-06-2024	ETP Outlet	<4.0	4	6.87	4	10
13	4/7/2024	ICE-2407151464	15-07-2024	ETP Outlet	<4.0	20	7.42	16	70
14	27/7/2024	ICE-2408020071	02-08-2024	ETP Outlet	<4.0	8	7.32	16	55
15	5/8/2024	ICE-2408210498	21-08-2024	ETP Outlet	<4.0	12	7.47	19	70
16	9/9/2024	ICE-2409160393	16-09-2024	ETP Outlet	<4.0	12	7.18	28	130

Solid waste sludge generated from Aeration Tanks (Biological Sludge) and from Pretreatment (Chemical Sludge). This Slurry sludge stored in Sludge Holding Tank and After dewatering through Screw Press sludge moisture reduced by 15%. Post dewatering solid sludge passed through Dryer and moisture reduced up to 80-85%. This dry sludge is stored in a Sludge storage room and sent for disposal through the Government Approved Vendor- **Shivalik Solid waste Management with proper documentation.** (Manifest Number)



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RICH PRODUCTS & SOLUTIONS Pvt.Ltd. Kala Amb			
ETP Solid waste disposal Records. FY 2024-25			
Waste Description			
Sr.No.	Month	ETP solid waste Sludge(KG)	Manifest Document No.
1	2-Apr-24	6085	64507
2	12-Apr-24	6030	64773
3	2-May-24	6760	65333
4	13-May-24	5830	65386
5	4-Jun-24	6125	66080
6	7-Jun-24	5820	66103
7	3-Jul-24	5345	67175
8	16-Jul-24	5890	67561
9	8-Aug-24	6035	68170
10	3-Sep-24	5990	68941
11	19-Sep-24	5640	69141
12	4-Oct-24	5800	69525
13	10-Oct-24	6520	69680

Below is the disposal details (Annual Record):-

FY	Sludge Disposed (KGS)	
FY 20-21	208645	
FY 21-22	190488	
FY 22-23	204765	
FY 23-24	188585	
FY 24-25	77870	Till Oct. 24

Authorization for operating a facility for generation, storage and disposal of Hazardous

Wastes.

1. (a) Number of authorization : SIR-114

(b) Period of Authorization : 5 years



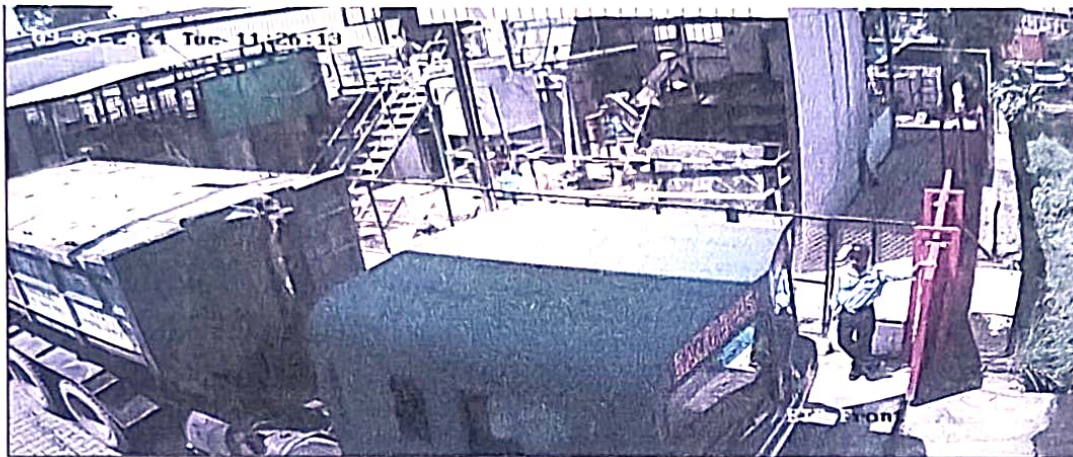
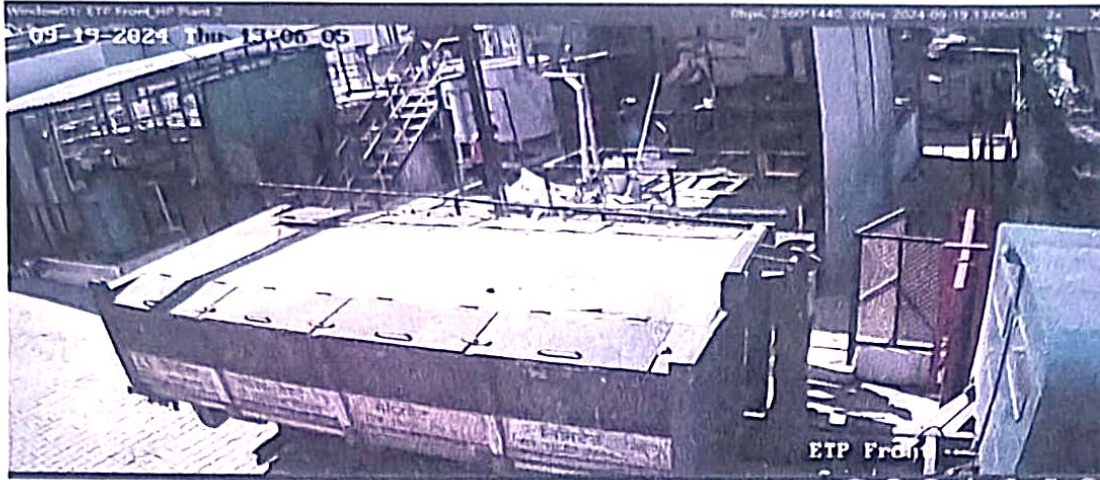
Rich Products & Solutions Private Limited

Registered Office : Plot No. J-177, Pimpri Chinchwad Industrial Area, MLD.C., Bhosari, Pune - 411 026, Maharashtra, India
Tel: (91-20) 3068 1102 | Email: rpspl@rich.com | Website: www.rich.in CIN: U15549PN1994PTC015847

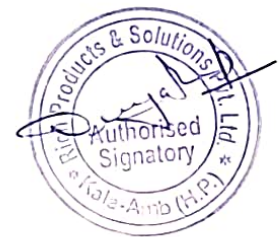
HP Plant: Plot No. 254/215/8/1&2/1, Village Ogli, Nahan Road, Kala Amb, Distt - Sirmour, Himachal Pradesh - 173030. Tel: (91 - 7807848169)
Mumbai HO : Rich Products & Solutions Pvt Ltd, Windsor Corporate Park, 6th Floor, Unit nos. 601 & 602, Oshiwara, Goregaon West, Mumbai - 400 102

(c) Valid from : 01/04/2021

(d) Date of Expiry : 31/03/2026



Annexure 4 : Manifest Document of FY 2024/2025



Rich Products & Solutions Private Limited

Registered Office : Plot No. J-177, Pimpri Chinchwad Industrial Area, M.L.D.C., Bhosari, Pune - 411 026, Maharashtra, India
Tel: (91-20) 3068 1102 | Email: rpspl@rich.com | Website: www.rich.in CIN: U15549PN1994PTC015847

HP Plant: Plot No. 254/215/8/1&2/1, Village Ogli, Nahan Road, Kala Amb, Distt - Sirmour, Himachal Pradesh - 173030. Tel: (91 - 7807848169)

Mumbai HO : Rich Products & Solutions Pvt Ltd, Windsor Corporate Park, 6th Floor, Unit nos. 601 & 602, Oshiwara, Goregaon West, Mumbai - 400 102

ANNEXURE - 2151



H.P.STATE POLLUTION CONTROL BOARD

IIIM PARIVESH, PHASE-III, NEW SHIMLA-171009

HPSPCB No : 720

Date: 05/10/2024

Industry Registration ID: 17704

Application No : 8834819

To,

Rich Products & Solutions Pvt.Limited
Village Ogli, Kala Amb, District Sirmour, H.P.OGLI

Sirmaur
173030

Subject: Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981.

With reference to your application for obtaining Renewal of 'Consent to Operate' u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 and u/s 21 of Air (Prevention & Control of Pollution) Act, 1981, you are hereby, authorized to operate an industrial unit subject to the Terms and Conditions as mentioned in this Consent letter.

1.Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 granted to the industry

Consent No.	CTO/BOTH/RENEW/RO/2024/8834819
Consent valid from:	01/04/2023
Consent valid upto:	31/03/2025
Certificate Type :	RENEW
Previous CTE/CTO No. & Validity :	

2. Particulars of the Industry

Name & Designation of the Applicant	PANKAJ CHATURVEDI, (MANAGING DIRECTOR)
Address of Industrial premises	Rich Products & Solutions Pvt.Limited , Village Ogli, Kala Amb, District Sirmour, H.P.OGLI, ,Sirmaur-173030
Capital Investment of the Industry	4986.0 lakhs
Category of Industry	Orange
Type of Industry	Food processing units including confectionery
Scale of the Industry	Medium
Office District	Sirmaur
Capacity	

Raw Materials (Name with quantity per day)

Raw Materials	Quantity	Unit
Liquid Glucose	196	M.T./Month
Sugar	262	M.T./Month
Fat	550	M.T./Month
Premix & Flavar	33	M.T./Month

Products (Name with quantity per day)

Name of Products	Unit	Quantity	Intermediate Product	Principal Use
Non Dairy Whip	M.T./Month	3000	0	For sale

Details of the Effluent Treatment Plant

Type of Effluent	Capacity	Quantity
ETP-cum-STP	150 KLD	73 KLD

Mode of Disposal

Description	Quantity(in KLD)	Method of Treatment	Method of Disposal
Boiler Cooling	8 (Wet Scrubber SD)	ETP-cum-STP	Recycle
Domestic	8 (Toilet Flushing)	ETP-cum-STP	Recycle
Boiler Cooling	16 (cooling tower)	ETP-cum-STP	Recycle
Boiler Cooling	8 (ETP Dosing solution making)	ETP-cum-STP	Recycle
Industrial Process	23 (Gardening)	ETP-cum-STP	Irrigation/Gardening
Industrial Process	10 (Floor Washing)	ETP-cum-STP	Recycle

Quantity of fuel required (in TPD) and capacity of boilers/ Furnace/Thermo heater etc.

Type	No.of Boiler/'Heater /Evaporator/Incinerator/D G Set/Other	Capacity	Type of Boiler/'Heater s/Evaporators /Incinerator/D G Sets/Others	Type of Fuel	Fuel consumption rate in MT/hour or KL/hour or M3 /hour
DG Sets	1	750 kva	D.G.Set	HSD	150 ltr/hour
Boilers	IBR	2500 kg	Boiler	Wood & Briquette	240kg/h
DG Sets	1	750 kva	D.G.Set	HSD	150 ltr/hour

Type of Air Pollution Control Devices installed

Equipment Type	Equipment Name	Date/proposed date of installation	Efficiency(%reduction)	Final concentration of pollution being emitted
Cyclone (Dust collector)	Boilers	Tue Jan 23 00:02:00 IST 2018	90-95%	"Particulate matter=130 mg/Nm ³ ,NO ₂ =6.6mg/Nm ³ ,SO ₂ =ND(DL=3.0)mg/Nm ³ ,CO =26.3 mg/Nm ³ ,Hydrocarbon=0.03%"
Acoustic enclosure with Muffier	DG Sets	Mon Jan 23 00:02:00 IST 2012	90-95%	"Particulate matter =0.012 g/KW hr, NO ₂ =0.004 g/KW hr, SO ₂ = ND (DL=3.0)mg/Nm ³ , CO= 2.107 g/KW hr, Hydrocarbon=ND(DL=0.02)"
Acoustic enclosure with Muffier	DG Sets	Mon Jan 23 00:02:00 IST 2012	90-95%	"Particulate matter =0.013 g/KW hr, NO ₂ =0.003 g/KW hr, SO ₂ = ND (DL=3.0)mg/Nm ³ , CO= 2.217 g/KW hr, Hydrocarbon=ND(DL=0.02)"

Sources of emissions and type of pollutants

Name and location of the process vessel to which the stack/ vent is attached	Rate of emission in Kg./hr	Concentration of pollution like SO ₂ , NO _X , H ₂ S, Cl, HCl etc. in mg/NM ³	Height of Vent/outlet/stack from ground level in meters
DG(750 kva)-1/DG Yard	Particulate matter=0.005 Kg/Hr, CO=0.794Kg/Hr, NO ₂ =0.001 Kg/Hr, SO ₂ =ND	"Particulate matter =0.012 g/KW hr, NO ₂ =0.004 g/KW hr, SO ₂ = ND (DL=3.0)mg/Nm ³ , CO= 2.107 g/KW hr, Hydrocarbon=ND(DL =0.02)"	12 mtr
DG(750 kva)-2/DG Yard	Particulate matter=0.004 Kg/Hr, CO=0.754Kg/Hr, NO ₂ =0.001 Kg/Hr, SO ₂ =ND	"Particulate matter =0.013 g/KW hr, NO ₂ =0.003 g/KW hr, SO ₂ = ND (DL=3.0)mg/Nm ³ , CO= 2.217 g/KW hr, Hydrocarbon=ND(DL =0.02)"	12 mtr
Boiler (2500 kg/hr.)/Utility Area	Particulate matter=0.35 Kg/Hr, CO=0.07Kg/Hr, NO ₂ =0.0176 Kg/Hr, SO ₂ =ND	"Particulate matter=130 mg/Nm ³ , NO ₂ =6.6mg/ N m ³ , SO ₂ =ND(DL=3.0) m g/Nm ³ , CO =26.3 mg/Nm ³ , Hydrocarbon=0.03% "	30.5 mtr



Approved By
Chairman
(H. P. State Pollution Control Board)

Endst. No.:

Copy To:-

1. The Regional Officer, HPSPCB, Paonta Sahib for information and shall ensure to operate the unit as per consent condition with adequate PCDs.

e27346d9- Digitally signed by
fbce-4632-8a95
-f5fb241b214e

Anil Joshi, IFS

ANNEXURE 215502



H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009.

Ph. No. 0177-2673766,2673276, Fax No. 2673018

HPSPCB/IWMR/17704

Date : 22/03/2022

To, M/s
Rich Graviss Products Pvt.Ltd
Village Ogli, Kala Amb, District Sirmour, H.P.OGLI
Nahan, Distt.Sirmaur(HP)

Subject: Amendment of Authorization for operating a facility for generation, storage and disposal of Hazardous Wastes.

1. (a) Number of authorization : SIR-114
(b) Period of Authorization : 5 years
(c) Valid from : 01/04/2021
(d) Date of Expiry : 31/03/2026

Details Of Authorization

S.No.	Categories/ Waste Streams of Hazardous Waste	Type of Hazardous Waste	Quantity of Hazardous Waste	Mode of Disposal/ recycling/ utilization/ co-processing etc.
1	35. Purification and treatment of exhaust air/gases, water and waste water from the processes in this schedule and common industrial effluent treatment plants (CETP's)	35.3 Chemical sludge from waste water treatment	250000 Kg/year	SSWML TSDF, Dabhota
2	5. Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications	5.1 Used or spent oil	2000 Ltr/year	SSWML TSDF, Dabhota

Recyclable hazardous wastes procured per annum

S.No.	Hazardous Wastes Type	Passbook Type	Quantity	Source (Domestic/Imported)
-------	-----------------------	---------------	----------	-----------------------------

Schedule	Name of Process	Name of Process Waste	Passbook Type	Quantity	Mode Of Disposal	Source of generation of waste)
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2. The Authorization/ Renewal of Authorization shall be in force for a period up to 31, March 2026 subject to concurrent validity of the Consent/ Renewal of Consent under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 or any other authorization required from the State Board.
3. Rich Graviss Products Pvt.Ltd, is hereby granted authorization/ renewal of authorization under Rule 6 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 of Environment (Protection) Act, 1986 to operate a facility for generation and storage of hazardous waste in the premises situated at above mentioned address.
4. The authorization/ renewal of authorization is subjected to the terms & conditions as given in over leaf. You shall maintain the records of hazardous waste handled by you in Form-3 and submit;
 - i) Annual return in Form-4 on or before the 30th day of June of every year.
 - ii) Apply for the renewal of authorization on prescribed Form-I through concerned Regional Office before the expiry of this authorization.
 - iii) The unit shall submit manifest in Form-10 to the concerned Regional Office regularly for the disposal of hazardous waste to the authorized facility.
5. This authorization/ renewal of authorization is without prejudice to any action, which may be due against the unit for violation of any other Environmental Act/ Rule.
6. The occupier, importer/ exporter and operator of TSDF shall be liable for all damages caused to the environment & shall be liable to pay financial penalties as levied by HP State Pollution Control Board & CPCB for violation of provisions of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 as per Rule 23 (1) & (2).
7. The industry shall send its waste i.e. Used/ Spent Oil to the authorized recycler through authorized transporter on regular basis along with contaminated containers to the facilities authorized by State Board for its treatment and disposal and shall submit manifest in Form-10 regularly to the concerned Regional Office of the State Board.
8. There exists a Common Treatment Storage & Disposal Facility (TSDF) at Village Majra, PO Dhabota, Tehsil Nalagarh, Distt. Solan (HP). The industry shall comply with the provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 w.r.t. management and handling of hazardous wastes in letter and spirit.
9. The unit shall not store the hazardous waste at their premises for more than the period prescribed as per office order No. HPSPCB/ 63rd Board Meeting/ Notification/ 11-9907-50 dated 02.08.2011 available in the State Board Website http://hppcb.nic.in/Notification/HWM/HWM_Notification.pdf.
10. The utilization of hazardous and other wastes as a resource or after pre-processing either for co-processing or for any other use, including within the premises of the generator, shall be carried out only after obtaining authorization from the State Pollution Control Board in respect of waste on the basis of standard operating procedures or guidelines provided by the central Pollution Control Board.
11. Unit shall comply with the provisions of Rule 20(2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, failing which authorization granted to the unit, shall stand cancelled.

SPECIAL CONDITIONS:

In continuation to renewal of Authorization issued to your unit vide this office letter No. HPSPCB/HWMR/17704 dated 16.11.2021 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Now, as per online recommendation of Regional Officer, you are hereby authorized for generation/storage/disposal of revised/amended quantities/ categories of hazardous wastes. All other terms and conditions mentioned in the letter dated 16-11-2021 will remain unchanged.

APOORV Digitally signed by
 DEVGAN APOORV DEVGAN
Date: 2022.03.23
09:44:29 +05'30'
 Apoorv Devgan, IAS
 Member Secretary

Copy to:

2157

1. The Chief Env. Engineer, Head Office for information please.
2. Case File.
3. The Regional Officer, HP State Pollution Control Board, Paonta Sahib, Distt. Sirmour for information in reference to case recommended by you and you are directed to ensure the compliance of conditions of Authorization and assess the quantum of hazardous waste generated by the unit and submit report thereof to this office.
4. M/s Shivalik Solid Waste Management Ltd., Village Majra, P.O. Dhabota, Tehsil Nalagarh Distt. Solan (H.P.) for information and necessary action.

APOORV Digitally signed by
APOORV DEVGAN
DEVGAN Date: 2022.03.23
09:44:50 +05:30'

Apoorv Devgan, IAS
Member Secretary

ETP OUTLET SAMPLE REPORT LATEST ANNEXURE-03
By - HPSECB - KAL 2158 amb



H.P. STATE POLLUTION CONTROL BOARD

FORM X

REPORT BY STATE BOARD ANALYST

(See Rule 26)

Report No: 62572/W-14849

04/11/2024

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **28/10/2024** from **Atul Parmar, EE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet of ETP-cum-STP** of **Rich Products & Solutions Pvt.Limited**, **738/254/215 & 2/1 Village Ogli, Kala Amb, District Sirmour, H.P.OGLI, Nahan Distt. Sirmaur, H.P. 173030** on dated **26/10/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/10/2024** to **04/11/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	COD	100.00	mg/L	NA	NA
2	BOD	11.0	mg/L	30	Within Permissible Limit
3	pH	7.77		5.5-9.0	Within Permissible Limit
4	TSS	21.0	mg/L	100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **10140 HPPCB,10140 HPPCB**

Signed this on **04/11/2024**

Remarks of Lab Head:



Dr Kuldeep Negi, SO



Interstellar Testing Centre PVT. LTD.



Test Report

Report No. : ICE-2407151464

ULR No. : IC592624000012878E

TC-5926

ORIGINAL
Page 1 of 1



Issued To :

Rich Products & Solutions Private Limited

Plot no. 254/215/2/1, rich products & solutions private limited, mainthapal nahan road,

Kala Amb, 173030

Himachal Pradesh, India

Sample Registration No. : E01-2407040161

Received On : 04-07-2024

Sample Name : ETP Outlet Water

Commenced On : 04-07-2024

Completed On : 11-07-2024

Sample Details (if any)

Date of Report : 15-07-2024

Sample Quantity : 2 Ltr

Packaging Mode : Packed in Bottles

Batch No./QR Code : NA

Grade : NA

Date of Manufacture : NA

Date of Expiry : NA

Sample Submission Type : Marketing Executive

Customer Reference : Letter/04/07/2024

Any Other Information : NA

Test Report as per : EPA-1986, PCLS/02/2021

Description: ETP Outlet Water						
S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	pH Value	NA	pH Meter	IS: 3025 (Part-11): 2022	7.42	5 - 9
2	Total Suspended Solids	mg/l	Gravimetric	IS: 3025 (P-17): 2022	20	Max. 100
3	Chemical Oxygen Demand	mg/l	COD Reflux Assembly	IS 3025 (Part: 58): 2023	70	Max. 250
4	Oil & Grease	mg/l	Gravimetric	IS: 3025 (Part 39)-2021	<4.0	Max. 10
5	Bio-chemical Oxygen Demand.(3 days at 27°C)	mg/l	BOD Incubator	IS 3025 (Part 44): 2023	16	Max. 30

NOTE : NA- Not Applicable, Requirement as per EPA-1986, PCLS/02/2021. Sample Submitted by Customer

REMARKS : See Note

*****End of Report*****

15/07/2024
Vikrant Saini
Verified by

15/07/2024
Vikrant Saini
Authorised by

Interstellar Testing Centre PVT. LTD.

86, Industrial Area, Phase-1, Panchkula-134109 (Haryana)

Panchkula-134109 (Haryana)

Phone : (O) 0172-2561543, 2565825

Email : customersupport@itclabs.com

Visit us : www.itclabs.com

Disclaimer :

- The report is only for the sample tested.
- Total liability of ITC Labs is limited to the invoiced amount.
- The test report shall not be reproduced except in full without the written approval of the laboratory.
- If samples not consumed during analysis, it will be stored and retain as per company policy.
- Samples not drawn by us unless otherwise stated.
- Legal disputes are subjected to Panchkula Jurisdiction only.
- Test report in full or parts shall not be used for promotional or publicity purposes.



Interstellar Testing Centre PVT. LTD.



Test Report
Report No. : ICE-2408210498
ULR No. : TC592624000015120E

ORIGINAL
Page 1 of 1

Issued To :

Rich Products & Solutions Private Limited

Plot no. 254/215/2/1, rich products & solutions private limited, mainthapal nahan road,
Kala Amb, 173030
Himachal Pradesh, India

Sample Registration No. : E01-2408060248

Sample Name : ETP Outlet Water

Sample Condition : Good

Sample Details (if any)

Sample Quantity : 2 Ltr

Packaging Mode : Packed in bottles

Batch No./QR Code : NA

Date of Manufacture : NA

Sample Submission Type : Marketing Executive

Customer Reference : Letter/05/08/2024

Any Other Information : NA

Test Report as per : EPA-1986, PCLS/02/2021

Received On : 06-08-2024

Commenced On : 06-08-2024

Completed On : 10-08-2024

Date of Report : 21-08-2024

Grade : NA

Date of Expiry : NA

Description: ETP Outlet Water

S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	pH Value	NA	pH Meter	IS: 3025 (Part-11): 2022	7.47	5 - 9
2	Total Suspended Solids	mg/l	Gravimetric	IS: 3025 (P-17): 2022	12	Max. 100
3	Chemical Oxygen Demand	mg/l	COD Reflux Assembly	IS 3025 (Part: 58): 2023	70	Max. 250
4	Oil & Grease	mg/l	Gravimetric	IS: 3025 (Part 39)-2021	<4.0	Max. 10
5	Bio-chemical Oxygen Demand,(3 days at 27°C)	mg/l	BOD Incubator	IS 3025 (Part 44): 2023	19	Max. 30

NOTE : NA- Not Applicable, Requirement as per EPA-1986, PCLS/02/2021. Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

21/08/2024
Vikrant Saini
Verified by

21/08/2024
Prem Kumar
Authorised by

Interstellar Testing Centre PVT. LTD.

86, Industrial Area, Phase-I, Panchkula-134109 (Haryana)

Panchkula-134109 (Haryana)

Phone : (O) 0172-2561543, 2565825

Email : customersupport@itclabs.com

Visit us : www.itclabs.com

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Interstellar Testing Centre PVT. LTD.



TC-5926

ORIGINAL
Page 1 of 1

Test Report

Report No. : ICE-2409160393

ULR No. : TC592624000017082E



Issued To :

Rich Products & Solutions Private Limited

Plot no. 254/215/2/1, rich products & solutions private limited, mainthapal nahar road,
Kala Amb, 173030
Himachal Pradesh, India

Sample Registration No. : E01-2409100281

Received On : 10-09-2024

Sample Name : Waste Water (MBR Outlet Water)

Commenced On : 10-09-2024

Sample Condition : Good

Completed On : 13-09-2024

Sample Details (if any)

Date of Report : 16-09-2024

Sample Quantity : 2 Ltr

Packaging Mode : Packed in bottles

Batch No./QR Code : NA

Grade : NA

Date of Manufacture : NA

Date of Expiry : NA

Sample Submission Type : Marketing Executive

Customer Reference : Letter/09/09/2024

Any Other Information : NA

Test Report as per : EPA-1986, PCLS/02/2021

Description: Waste Water (MBR Outlet Water)						
S. No.	Parameter	Measuring Unit	Instrument	Method	Result	Specification
Discipline : Chemical						
Group : Pollution & Environment						
(I) General Parameters						
1	pH Value	NA	pH Meter	IS: 3025 (Part-11): 2022	7.18	5 - 9
2	Total Suspended Solids	mg/l	Gravimetric	IS: 3025 (P-17): 2022	12	Max. 100
3	Chemical Oxygen Demand	mg/l	COD Reflux Assembly	IS 3025 (Part: 58): 2023	130	Max. 250
4	Oil & Grease	mg/l	Gravimetric	IS: 3025 (Part 39)-2021	<4.0	Max. 10
5	Bio-chemical Oxygen Demand.(3 days at 27°C)	mg/l	BOD Incubator	IS 3025 (Part 44): 2023	28	Max. 30

NOTE : NA- Not Applicable, Requirement as per EPA-1986, PCLS/02/2021, Sample Submitted by Customer.

REMARKS : See Note

*****End of Report*****

16/09/2024
Vikrant Saini
Verified by

16/09/2024
Prem Kumar
Authorised by

Disclaimer :

- The report is only for the sample tested.
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- The test report shall not be reproduced except in full without the written approval of the laboratory.
- If samples not consumed during analysis, it will be stored and retain as per company policy.
- Samples not drawn by us unless otherwise stated.
- Legal disputes are subjected to Panchkula Jurisdiction only.
- Test report in full or parts shall not be used for promotional or publicity purposes.

Interstellar Testing Centre PVT. LTD.

86, Industrial Area, Phase-1, Panchkula-134109 (Haryana)

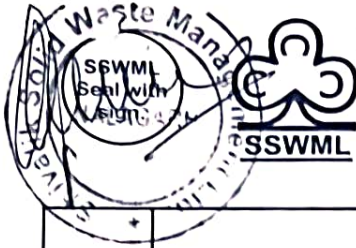
Panchkula-134109 (Haryana)

Phone : (O) 0172-2561543, 2565825

Email : customersupport@itclabs.com

Visit us : www.itclabs.com

ANNEXURE 216204



SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

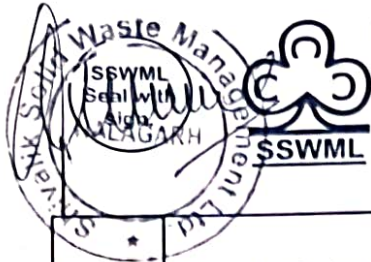
FORM 10 [See Rule 19(D)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) : GSTIN 02AABCR3402KIZY	Rich Products & Solution Pvt. Ltd. Plant No 254/215 Vill-ogli kakamba (H.P.) Phone No. : e-mail : TIN-NO = 204040032
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	64507
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	NP12F7920
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	E.T.P waste sludge
11.	Total quantity No. of Containers :m3 or MT 6085 kgNos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate Name & Stamp: Signature:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations. Day Month Year 0 2 - 0 4 - 2 0 2 4
15.	Transporter acknowledgement of receipt of Wastes M/s. Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (HP) Pin 174 101. Name & Stamp Signature	Day Month Year 0 2 - 0 4 - 2 0 2 4
16.	Receiver's certification for receipt of hazardous and other waste Name & Stamp: Signature:	Day Month Year 0 2 - 0 4 - 2 0 2 4

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SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(D)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Products & Solutions Pvt Ltd Vill-Ogri, Teoh-Nahan, Distt-Solan
	GSTIN 02AABCR3402K17X	Phone No. : H.P e-mail : TIN No - 204040032
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	64773
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12F 7920
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	
11.	Total quantity No. of Containers :	E.T.P. Waste Sludge.....m3 or MT 6030 Kg.....Nos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 12-04-2024
15.	Transporter acknowledgement of receipt of Wastes :	
	M/s. Shivalik Solid Waste Management Ltd. Vill. Majra (Dabhota) Teh. Nalagarh Distt. Solan (H.P.) Pin-174109 Name & Stamp: Signature:	Day Month Year 12-04-2024
16.	Receiver's certification for receipt of hazardous and other waste :	
	Name & Stamp: Signature:	Day Month Year 12-04-2024

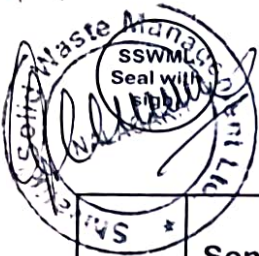
SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Products & Solution Pvt Ltd. Vill - Ogdi, P.O - Kala Amb, Tehsil - Nahan Distt - Sirmaur, H.P.		
	GSTIN 02AABCR3402K17X	Phone No. :	e-mail : TFW No - 20404032	
2.	Sender's Authorization No. :			
3.	Manifest Document No. :	65333		
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)		
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)		
6.	Transporter's registration No. :	NAL-206		
7.	Vehicle registration No. :	HP 12F 7917		
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427		
9.	Receiver's authorization No. :	NAL-206		
10.	Waste description :	ETP Waste Sludge.		
11.	Total quantity No. of Containers :m3 or MT 6760 KGNos.		
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13.	Special handling instructions and additional information :			
14.	Sender's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.		
	Name & Stamp: Signature:	Day	Month	Year
		02	05	2024
15.	Transporter acknowledgement of receipt of Wastes :			
	Name & Stamp: Signature:	Day	Month	Year
		02	05	2024
16.	Receiver's certification for receipt of hazardous and other waste :			
	Name & Stamp: Signature:	Day	Month	Year
		02	05	2024



SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

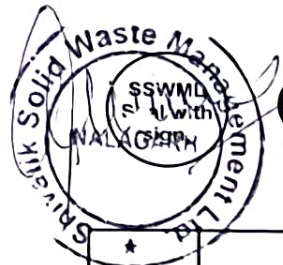
GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 10(D)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail)	Rich Production & Solution Pvt. Ltd Vill- ogli P.O. Kalaamb Teh. Nahan Distt. Solan H.P. Phone No. : e-mail : TIN No-20404032
	GSTIN	02AABCR3402K12X
2.	Sender's Authorization No.	
3.	Manifest Document No.	65386
4.	Transporter's name and address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	NAL-206
7.	Vehicle registration No.	HP12F7920
8.	Receiver's name and mailing address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No.	NAL-206
10.	Waste description	E.T.P Waste Sludge
11.	Total quantity No. of Containersm3 or MT 58304Nos.
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp:	Signature: [Signature]
		Day Month Year 13-05-2024
15.	Transporter acknowledgement of receipt of Wastes	
	Name & Stamp: [Stamp]	Signature: [Signature]
		Day Month Year 13-05-2024
16.	Receiver's certification for receipt of hazardous and other waste	
	Name & Stamp: [Signature]	Signature: [Signature]
		Day Month Year 13-05-2024



SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

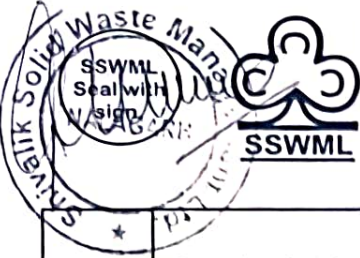
GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]



MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail)	Rich Products & Solution Pvt. Ltd. Kala Ahob. Vill - Oglh Tach-Nahan Distt - Solan H.P
	GSTIN	02AABCR3402K1ZX e-mail : TTN No - 20404032
2.	Sender's Authorization No.	
3.	Manifest Document No.	66080
4.	Transporter's name and address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	NAL-206
7.	Vehicle registration No.	NP 12F7920
8.	Receiver's name and mailing address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No.	NAL-206
10.	Waste description	ETP Waste Sludge.
11.	Total quantitym3 or MT
	No. of Containers	6.25 KGNos.
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 04 - 06 - 2024
15.	Transporter acknowledgement of receipt of Wastes	M/s. Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (H.P.)
	Name & Stamp: Signature:	Day Month Year 04 - 06 - 2024
16.	Receiver's certification for receipt of hazardous and other waste	
	Name & Stamp: Signature:	Day Month Year 04 - 06 - 2024



SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]



MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Production & Solution Pvt Ltd Nishu-ogli . P.O Kala Amb Teh-Nahan Distt Sirmour H.P
	GSTIN 2AARCR3402K12X	Phone No. : e-mail pin-no- 20404032
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	66103
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. VIII. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12F 7920
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. VIII. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	ETP waste Sludge
11.	Total quantity No. of Containers :820kg.....m3 or MTNos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate	Rich Products & Solutions I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 07 - 06 - 2024
15.	Transporter acknowledgement of receipt of Wastes	
	M/s. Shivalik Solid Waste Management Ltd VIII. Majra (Dabhota) Teh. Nalagarh Distt. Solan (H.P) Pin-172119 Name & Stamp: Signature:	Day Month Year 07 - 06 - 2024
16.	Receiver's certification for receipt of hazardous and other waste	
	Name & Stamp: Signature:	Day Month Year 07 - 06 - 2024

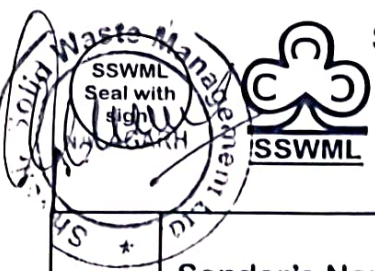
SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail)	Rich Products & Solution Pvt Ltd Kala Amb, Nahar. Distt - Sirmaur H.P.		
	GSTIN 02AABCR3402K1ZX	Phone No. :	e-mail : TANNO-90404032	
2.	Sender's Authorization No.			
3.	Manifest Document No.	67175		
4.	Transporter's name and address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)		
5.	Type of vehicle	(Truck/Tanker/Special Vehicle)		
6.	Transporter's registration No.	NAL-206		
7.	Vehicle registration No.	HP10F7920		
8.	Receiver's name and mailing address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427		
9.	Receiver's authorization No.	NAL-206		
10.	Waste description	ETP Waste Sludge		
11.	Total quantity No. of Containers	ETP Waste Sludge.....m3 or MT 5345 Kgs.....Nos.		
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13.	Special handling instructions and additional information			
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.		
	Name & Stamp: Signature:	Day	Month	Year
		03	07	2024
15.	Transporter acknowledgement of receipt of Wastes			
	Name & Stamp: Signature:	Day	Month	Year
		03	07	2024
16.	Receiver's certification for receipt of hazardous and other waste			
	Name & Stamp: Signature:	Day	Month	Year
		03	07	2024

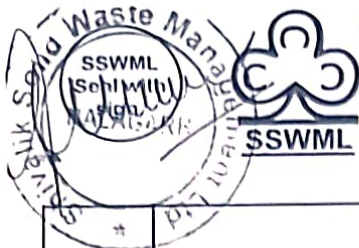
SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Products & Substitutes Pvt. Ltd. Plant No. 254/215/8 71/2/1 Mahan Road Vill. Ogli Kala Amb (H.P.) Sirmour. Phone No. : PIN - 173030
	GSTIN 02AABCR3402K1ZY	e-mail TIN No - 204040039
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	67561
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12F 7918
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	E.T.P waste Sludge
11.	Total quantity No. of Containers :	...5890 kg.....m3 or MT ..Poly...Bags.....Nos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	7
14.	Sender's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 1 6 - 0 7 - 2 0 2 4
15.	Transporter acknowledgement of receipt of Wastes : <small>W/s Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (HP)</small>	
	Name & Stamp: Signature:	Day Month Year 1 6 - 0 7 - 2 0 2 4
16.	Receiver's certification for receipt of hazardous and other waste :	
	Name & Stamp: Signature:	Day Month Year 1 6 - 0 7 - 2 0 2 4

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SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	RICH Products & Solution P.V.T. LTD Plant No - 254/215/8 192 Mahan Road Vill-091 Kalkamb (H.P) Sirmour Phone No.:
	GSTIN 02 AABC R 3402 K1ZY	e-mail TINNO 20404039
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	
4.	Transporter's name and address (including Phone No. and e-mail) :	68170 SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12F 7994
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	E.P waste Sludge
11.	Total quantitym3 or MT
	No. of Containers6035 Nos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 08 - 08 - 2024
15.	Transporter acknowledgement of receipt of Wastes M/s. Shivalik Solid Waste Management Ltd	
	Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (HP) Name & Stamp: Signature	Day Month Year 08 - 08 - 2024
16.	Receiver's certification for receipt of hazardous and other waste :	
	Name & Stamp: Signature:	Day Month Year 08 - 08 - 2024

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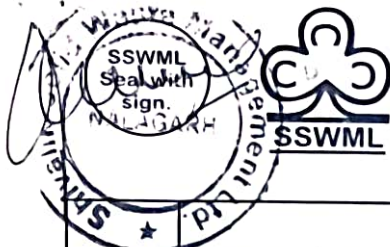
SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

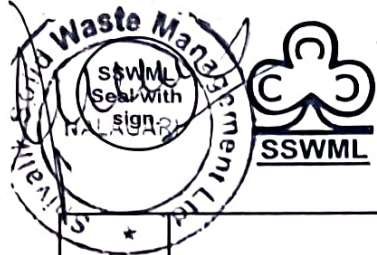
FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Production & Solution Pvt Ltd Vill. ogli P.O Kala amb Teh. Nahar Distt. Sirmaur H.P
	GSTIN 02AABCR 3402 KIZV	Phone No. : e-mail : TIN No - 204040032
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	68941
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12 F 7918
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	E.T.P Waste Sludge
11.	Total quantity No. of Containers :	E.T.P. Waste Sludge...m3 or MT 5990 kg.....Nos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 03 - 09 - 2024
15.	Transporter acknowledgement of receipt of Wastes	
	Name & Stamp: Signature:	Day Month Year 03 - 09 - 2024
16.	Receiver's certification for receipt of hazardous and other waste	
	Name & Stamp: Signature:	Day Month Year 03 - 09 - 2024

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SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

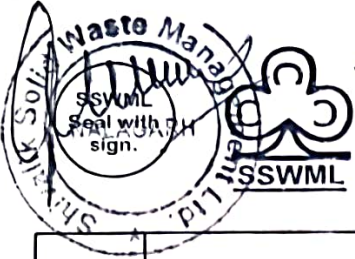
FORM 10 [See Rule 19(D)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) :	Rich Products & Solution Pvt. Ltd. Plot No. -254/215/18/18/2 Nahan road Vill. -ogli Kala Amb (H.P.) Sidmoung. Phone No. :
	GSTIN 02AABCR3402KIZY	e-mail : TIN.No 204040032
2.	Sender's Authorization No. :	
3.	Manifest Document No. :	69141
4.	Transporter's name and address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle :	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No. :	NAL-206
7.	Vehicle registration No. :	HP 12F 7920
8.	Receiver's name and mailing address (including Phone No. and e-mail) :	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No. :	NAL-206
10.	Waste description :	ETP wastage sludge
11.	Total quantity No. of Containers :	5640 Kgsm3 or MTNos.
12.	Physical form :	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information :	
14.	Sender's Certificate :	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 1 9 - 0 9 - 2 0 2 4
15.	Transporter acknowledgement of receipt of Wastes :	
	Name & Stamp: Signature:	Day Month Year 1 9 - 0 9 - 2 0 2 4
16.	Receiver's certification for receipt of hazardous and other waste :	
	Name & Stamp: Signature:	Day Month Year 1 9 - 0 9 - 2 0 2 4

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SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(D)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE



1.	Sender's Name and mailing address (including Phone No. and e-mail) GSTIN 02AABCR3402KIZY	: Rich Products Solution Pvt. Ltd. Plant no-254/215/18/182/1 Mahan day vil. ogli kalu amb (H.P.) Phone No. : 919999 e-mail Tin. No 204040032
2.	Sender's Authorization No.	:
3.	Manifest Document No.	: 69525
4.	Transporter's name and address (including Phone No. and e-mail)	: SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle	: (Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	: NAL-206
7.	Vehicle registration No.	: NP19F7920
8.	Receiver's name and mailing address (including Phone No. and e-mail)	: SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No.	: NAL-206
10.	Waste description	: E.T.P wastage Sludge
11.	Total quantity No. of Containers	:5800.....m3 or MTNos.
12.	Physical form	: (Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	:
14.	Sender's Certificate	: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 04 - 10 - 2024
15.	Transporter acknowledgement of receipt of Wastes M/s. Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (HP) PIN 171101	: Day Month Year 04 - 10 - 2024
16.	Receiver's certification for receipt of hazardous and other waste	: Day Month Year 04 - 10 - 2024

SHIVALIK SOLID WASTE MANAGEMENT LTD.

CIN : U33130HP2005PLC028806

GSTIN : 02AAJCS7647D1ZE

FORM 10 [See Rule 19(1)]

MANIFEST FOR HAZARDOUS AND OTHER WASTE

Member Seal with sign.

1.	Sender's Name and mailing address (including Phone No. and e-mail) GSTIN 02AABCR3402 KYZV	Rich Products & Solutions P.V.T.LTD. Plot No 257/251 B/122/1 Mahan Road Vill. ogli Kalga Amb Distt. Simla Phone No. : e-mail T.H. No, 204040032
2.	Sender's Authorization No.	
3.	Manifest Document No.	69680
4.	Transporter's name and address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.)
5.	Type of vehicle	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	NAL-206
7.	Vehicle registration No.	HP10F7918
8.	Receiver's name and mailing address (including Phone No. and e-mail)	SHIVALIK SOLID WASTE MANAGEMENT LTD. Vill. Majra, P.O. Dabhota, Teh. Nalagarh Distt. Solan (H.P.) Ph. : 01795-260427
9.	Receiver's authorization No.	NAL-206
10.	Waste description	E-TIP wastage Sludge (35.3)
11.	Total quantity No. of Containers	65.201 kgm3 or MT Poly. BagsNos.
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labeled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
	Name & Stamp: Signature:	Day Month Year 1 0 - 1 0 - 2 0 2 4
15.	Transporter acknowledgement of receipt of Wastes M/s. Shivalik Solid Waste Management Ltd. Village Majra (Dabhota) Teh. Nalagarh Distt. Solan (HP) Pin 174 10.	Name & Stamp Signature Day Month Year 1 0 - 1 0 - 2 0 2 4
16.	Receiver's certification for receipt of hazardous and other waste	Name & Stamp Signature Day Month Year 1 0 - 1 0 - 2 0 2 4